

such ad-hoc limits to be only in exceptional circumstances.

9. Borrowers contribution from owned funds and term finance, to meet the working capital requirements, should be equal to at least 25 per cent of total current assets.

10. Cash credit limits should be converted into bill limits wherever possible.

These instructions are applicable to all units, having aggregate working capital limits of Rs. 50 lakhs and over from the banking system except sick units under a nursing programme. Steps are also to be taken by banks to enforce the same discipline in stages on borrowers who are enjoying credit limits of less than Rs. 50 lakhs from the banking system.

Value and disposal of seized contraband goods

139. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of FINANCE be pleased to state:

(a) what is the total value of contraband goods seized during the current financial year all over the country; and

(b) how much of it has been disposed of through public auctions, fair price shops and super bazars?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) The total value of contraband goods seized by the Customs authorities during the calendar year 1980 is Rs. 52.83 crores approximately.

(b) Goods seized do not normally become ripe for disposal immediately. The value of confiscated goods which were disposed of during 1980 (up to 30th September, 1980) is Rs. 11.44 crores approximately which would include also the goods seized during the earlier years.

Construction work of Calicut Airport

140. SHRI K. CHATHUNNI MASTER: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the construction work of Calicut Airport has since started; and

(b) if not, what are the impediments to start?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) An estimate for development of Calicut airport suitable for HS-748 aircraft operations was earlier prepared. Subsequently, however, it has been decided to develop the aerodrome straightaway for operations with Boeing 737 aircraft for which the estimates are being revised.

Import of rubber, coconut and cocoa

141. SHRI K. CHATHUNNI MASTER: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to import rubber, coconut and cocoa in the coming years;

(b) if so, what are the reasons therefor; and

(c) what are the quantities and the prices of the imported rubber, coconut and cocoa during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) and (b) The import of natural rubber, coconut (copra) and cocoa in the coming years will depend upon demand supply position obtaining in each year. The import of coconuts fresh and desicated coconut is banned.

(c) The quantity and value of natural rubber, copra and cocoa im-

ported during the last three years are as under:—

Year	Qty. in tonnes		
	Natural Rubber	Copra	Cocoa beans and cocoa powder
Value in Rs. L. khs			
1977-78			
Qty.	Nil	9644	789
Value	..	318.06	306.33
1978-79			
Qty.	25,850	41872	693
Value	2357.62	1686.40	271.94
1979-80			
Qty.	21,100	467	524
Value	2289.83	19.37	187.89

(April-December, 1979)

Extension of service to officials of Indian Airlines

142. SHRIMATI MARGARET ALVA:

SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a large number of officials in the Indian Airlines have been granted extension of service;

(b) if so, what are the reasons therefor; and

(c) what is the number of such officials, category-wise?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b) Owing to acute shortage of licenced Engineers and pilots-in-Command licence holders on jet type of aircraft in Indian Airlines, the Indian Airlines granted extension in service to the retiring employees from specialised categories like Engineers, Pilots etc. to meet the operational needs. The need for their

retention in service is constantly reviewed. As a result of such reviews conducted in the recent past, it has been decided to retire those who were granted extension in service; and accordingly retirement letters have been issued.

(c) The number of such officials category-wise is as follows:

Engineers	32
Pilots	5
Technical Instructors	1
Others	3

Expansion of Bhilai and Bokaro Steel Plants

143. SHRIMATI MARGARET ALVA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the details of the proposed expansion programmes with regard to Bhilai and Bokaro Steel Plants; and

(b) the details of the discussions held with Soviet Union recently regarding the assistance required for the above two steel plants?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) (i) Bhilai: The expansion of Bhilai Steel Plant from 2.5 MT to 4 MT capacity is already under implementation. For further augmentation of its capacity through modernisation, a study has been entrusted to the Metallurgical and Engineering Consultants (India) Ltd.

(ii) Bokaro: The expansion of Bokaro Steel Plant to 4 MT capacity is already under implementation. A proposal to further augment its capacity to 4.75 MT by utilisation of the in-built potentials and by installing certain additional facilities is being processed. A study for examination of the possibilities of further expansion has been entrusted to MECON.

(b) Presumably, the Hon'ble Member is referring to the discussions in the Sixth meeting of the Inter-Gov-